IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI SINGLEBENCH

(CAA)-99(PB)/2017

IN THE MATTER OF:

M/s. Qualcomm India Pvt. Limited and M/s. Ikanos Communiction (India) Pvt. Ltd.

..PETITIONER

SECTION:

Under Section 391 to 394

Order delivered on 28.7.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner

: -

For the Respondent

: -

ORDER

Due to paucity of time arising out of Special Bench sitting, despite the Counsel for the parties being present, the matter was not able to be taken up. Hence, at the joint request of the parties, the matter is posted for hearing on 28.8.2017.

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 28.7.2017